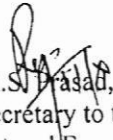


GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-06

ORDERS BY THE GOVERNOR
NOTIFICATION

Dated Dispur, the 11th October, 2023

eCF No.338122/57..... In exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986, in accordance with the powers delegated to the State under Section 23 of the said Act, vide Ministry of Environment and Forest, Government of India's Notification No.S.0.152 (E) dated February 10, 1988, and in partial modification of the notification issued vide eCF No.338122/24 dated 23rd of August, 2023 the Government of Assam hereby prohibits the manufacture, import, stocking, distribution, sale and use of all plastic water bottles used for packaging or bottling drinking water up to 500 ml capacity only, with effect from the date of issue of this notification.


R.S. Prasad, IAS
Addl Chief Secretary to the Govt. of Assam
Environment and Forest Department

Memo eCF No. 338122/57-A

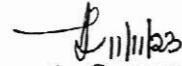
Dated Dispur, the 11th October, 2023

Copy forwarded to:

1. P.P.S. to the Chief Minister, Assam, Dispur, Guwahati-06.
2. All Addl. Chief Secretaries/Principal Secretaries/Commissioner & Secretaries/Secretaries, Assam, Dispur, Guwahati-6 for kind information and necessary action. All Departments are requested kindly to circulate copies of the Notification among all subordinate offices/State Public Sector Undertakings/Local Bodies etc. under their Administrative jurisdiction.
3. The Principal Chief Conservator of Forests & HoFF, Assam, Panjabari, Guwahati-37.
4. The Director General of Police, Assam, Ulubari, Guwahati-7.
5. The Commissioner & Secretary to the Governor of Assam, Raj Bhawan, Guwahati-1.
6. The Secretary Coordination, O/o the Chief Secretary, Assam, Dispur, Guwahati-6.
7. All PSs to Hon'ble Ministers, Assam, Dispur, Guwahati-6.
8. The Secretary, A.P.S.C, Khanapara, Guwahati-22.
9. All Deputy Commissioners/Sub-Divisional Officers (Civil).
10. The Accountant General,/(Audit) Assam, Guwahati-29.
11. The Registrar General, Gauhati High Court, Guwahati-1.
12. The Agriculture Production Commissioner, Assam, Guwahati-6.
13. The Chairman, Assam Administrative Tribunal, Guwahati.
14. The Chairman, Assam Board of Revenue, Guwahati.
15. The Secretary, O/o the Upa-Lokayukta, Assam, Shaktigarh Road, Bhangagarh, Guwahati.
16. The Secretary, State Information Commission, Housefed Complex, Dispur.
17. The Secretary, State Election Commission, Dispur, Guwahati-6.
18. The Registrar, All Universities.

19. The Secretary, AHSEC/ SEBA, Bamunimaidam, Guwahati-21.
20. All Principal Secretaries of All Autonomous Councils.
21. The Director, Information & Public Relations, Assam, Dispur with a request for wide publicity of the above Notification.
22. The Resident Commissioner, Assam Bhawan, New Delhi/ JRC, Assam House and Assam Bhawan, Kolkata/D.R.C., Assam Bhawan,
23. Mumbai/ DRC, Assam House, Shillong/ JRC, Assam Bhawan, Chennai and Assam Bhawan, Vellore.
24. The Member Secretary, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21

By Orders etc,



Secretary to the Government of Assam
Environment and forest Department